>

Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIAPPA): Madam, on behalf of Shri Srikant Jena, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Insecticides Limited and the Ministry of Chemicals and Fertilizers for the year 2010-2011.

(Placed in Library, See No. LT-2081/15/10)

\*m02

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIAPPA): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Railway Finance Corporation Limited and the Ministry of Railways for the year 2010-2011.

(Placed in Library, See No. LT-2082/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): I beg to lay on the Table a copy of the Liquefied Petroleum Gas (Regulation of Use in Motor Vehicles) Amendment Order, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 99(E) in Gazette of India dated the 24<sup>th</sup> February, 2010 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT-2083/15/10)